## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 05.02.2021

## **NOTICE**

Take notice that the following matters listed on 05.02.2021 at 02:00 PM in the Court of Chairperson will not be taken up. The next date of hearing is 22.02.2021.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 98 of 2019	Next Education India Pvt. Ltd. Vs. K12 Techno Services Pvt. ltd.	Kumar Sudeep	Anand Sanjay M. Nuli
	Part Heard			

Copy to: -

1. Notice Board

By the order of Hon'ble Acting Chairperson

-sd/-

2. Website: www.nclat.nic.in Registrar